

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 553 OF 2018 IN
APPEAL NO. 159 OF 2006

Dated: 14th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Steel Limited ... **Appellant(s)**
Vs.
Jharkhand State Electricity Regulatory Commission & Ors.... **Applicant(s)/**
Respondent(s)

Counsel for the Appellant (s) : ----

Counsel for the Applicant(s)
Respondent(s) : Ms. Madhumita Bhattacharjee for Applicants/
R-2 to R-4

ORDER

List this matter on 29.05.2018, as requested.

(S.D. Dubey)
Technical Member
tpd/vt

(Justice N.K. Patil)
Judicial Member